

FORM NO. 4
(See Rule 42)

In The Central Administrative Tribunal
GUWAHATI BENCH : GUWAHATI

Review ORDER SHEET
APPLICATION NO. 19/99
OF 199

OA. 304/98

Applicant(s) Sri Prahas Chocedhury.

Respondent(s) Union of India and Ors.

Advocate for Applicant(s) Mr. S. Sarma.
Mr. D.K. Dasmari.

Advocate for Respondent(s) Mr. B.C. Pathak
Addl.C.G.S.C.

Notes of the Registry	Date	Order of the Tribunal
The learned applicant Advoate Karan filed this Review Application against the Judgment and Order dated 15.3.99 passed by this Hon'ble Tribunal in OA. 304/98.	11-1-2000	Mr. S. Sarma learned counsel for the applicant submits that the petitioner is not interested to proceed with the case. Applicant does not press the petition. Accordingly, Mr. B.C. Pathak, learned Addl.C.G.S.C., has no objection. Accordingly, R.A. is dismissed, as not press. Member
Laid before Hon'ble Tribunal for further orders.	1m 24/11/2000	 Vice-Chairman

Section Officer
5/1/2000

Am
4/1

Notes of the Registry	Date (S)	Order of the Tribunal (S)
<p>31.1.2000 Copy of the order has been sent to the D/sec. for issuing to some to the L/Adm of the parties.</p> <p>1/1 sent via D.N.O. 294 to 295 d. 1-2-2000</p> <p>1/1</p>		<p>REGISTRATION OF THE MANUFACTURED</p> <p>1/1 MANUFACTURED</p> <p>1/1 MANUFACTURED</p>